

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).24177/2012

SARLA KUMARI Petitioner(s)

VERSUS

BOARD OF REV.& ORS. Respondent(s)
(With prayer for interim relief and office report)
WITH SLP(C) NO. 25126 of 2012
(With prayer for interim relief and office report)
SLP(C) NO. 25297 of 2012
(With prayer for interim relief and office report)
SLP(C) NO. 25438 of 2012
(With prayer for interim relief and office report)
SLP(C) NO. 25650 of 2012
(With prayer for interim relief and office report)
SLP(C) NO. 26566 of 2012
(With prayer for interim relief and office report)
SLP(C) NO. 26569 of 2012
(With prayer for interim relief and office report)

Date: 23/01/2013 This Petition was called on for hearing today.

For Petitioner(s)
Mr. Sushant Kr. Yadav, Adv.
Ms. Namita Choudhary, Adv.

For Respondent(s)
Mr. M.R. Shamshad, Adv.

UPON hearing counsel the Court made the following
O R D E R

Respondent Nos.1 to 3 have failed to file counter affidavit within the time granted by the Court.

Item No.52 -2-

No further steps required.

The matter be processed for listing before the Hon'ble Court, as per rules.

The learned Advocate, Mr. Siddharth Sengar, appearing on behalf of Mr. Adarsh Upadhyay, Advocate-on-Record has prayed for filing vakalatnama on behalf of State of U.P., as there is change of counsel. Allowed.

			(M.A. SAYEED)	
			REGISTRAR	